

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 4067.
TO BE ANSWERED ON TUESDAY, THE 25TH MARCH, 2025.**

STUDIES ON BUSINESS FRIENDLY ATMOSPHERE

4067. SHRI M K RAGHAVAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Ministry has conducted any recent studies on business friendly atmosphere of States;
- (b) if so, the details thereof including the ranking of States based on their business-friendly atmosphere;
- (c) whether the world bank discontinued its ease of doing business index; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** Since, year 2014, the Government of India has been actively engaged in improving the Ease of Doing Business environment in the entire country. To enhance the business atmosphere in India, attract investments, stimulate economic growth and to foster a regulatory framework that is more business-friendly, Central Government has taken several initiatives under the flag-ship programme of Ease of Doing Business which includes Business Reform Action Plan (BRAP), the Business-Ready assessment, Jan Vishwas and Reducing Compliance Burden on Businesses and Citizens. Government is also conducting Cost of Regulation (CoR) exercise which aims to identify and reform the areas of pain-points in terms of administrative costs for the services.

Department for Promotion of Industry and Internal Trade (DPIIT) does not maintain rankings for States/UTs on Ease of Doing Business. However, as part of the Business Reform Action Plan (BRAP) exercise, States/UTs are assessed on the basis of implementation of designated reform parameters into following four percentage-based categories.

- 1) Top Achievers – which score above 90%,
- 2) Achievers – which score between 80% to 90%,
- 3) Fast Movers –which score between 70% to 80%, and
- 4) Aspirers – which score below 70%

Details of States/UTs categories in BRAP 2022 Survey are as under:

Y Category (which encompasses states and UTs with established business and citizen centric systems)	
B2G (Business Centric reforms)	
Category	States/UTs
FAST MOVERS	GUJARAT
ASPIRERS	ANDHRA PRADESH, TELANGANA, MAHARASHTRA, HARYANA, UTTAR PRADESH, UTTARAKHAND, ODISHA, HIMACHAL PRADESH, PUNJAB, MADHYA PRADESH, TAMIL NADU, KERALA, KARNATAKA, CHATTISGARH, WEST BENGAL, BIHAR, GOA, JHARKHAND, RAJASTHAN, ASSAM, DELHI, J&K
C2G (Citizen Centric reforms)	
Category	States/UTs
ASPIRERS	KERALA, GUJARAT, TELANGANA, MAHARASHTRA, TAMIL NADU, UTTARAKHAND, HARYANA, MADHYA PRADESH, ODISHA, KARNATAKA, RAJASTHAN, HIMACHAL PRADESH, ANDHRA PRADESH, UTTAR PRADESH, GOA, BIHAR, DELHI, WEST BENGAL, ASSAM, CHATTISGARH, J&K, JHARKHAND, PUNJAB
X Category {which includes northeastern states (excluding Assam) and UTs (excluding Delhi)}	
B2G (Business Centric reforms)	
Category	States/UTs
ASPIRERS	DADAR & NAGAR HAVELI AND DAMAN & DIU, TRIPURA, CHANDIGARH, MEGHALAYA, MANIPUR, MIZORAM, PUDUCHERRY, ANDAMAN & NICOBAR ISLANDS, ARUNACHAL PRADESH
C2G (Citizen Centric reforms)	
Category	States/UTs
ASPIRERS	CHANDIGARH, DAMAN & DIU, MEGHALAYA, ANDAMAN, TRIPURA, PUDUCHERRY, MIZORAM, ARUNACHAL PRADESH, MANIPUR

(c) & (d): World Bank Group has now done away with Doing Business Report and has now formulated international benchmarking project called Business Ready (B-Ready) to assess the business and investment climate of economies worldwide. B-READY aims to improve the business environment for private sector development in each economy around the world. Government of India is continuously working on ease of doing Business initiative to reduce regulatory burden on businesses which are also in line with B-Ready project.
